

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH, LUCKNOW

Civil Contempt Petition No.55/2005

In

Original Application No.480/2006

This the 23rd Day of May 2011

Hon'ble Mr. Justice Alok Kumar Singh, Member (J)
Hon'ble Mr. S.P. Singh, Member (A)

Ram Ashish, aged about 52 years, S/o Sri Ram Pratap, R/o Village-Rampur Banipur, Post Office-Rasoolpur, Tehsil-Tanda, District-Ambedkar Nagar Presently working as Chowkidar Tanda, Ambedkar Nagar.

...Applicant.

By Advocate: Sri Shailesh Tiwari.

Versus.

1. Shri Kamlesh Chandra, Chief Post Master General, U.P. Circle, Lucknow.
2. Shri Sachin Kishor, Director, Postal Services, Lucknow.
3. Shri P.D. Shukla, Senior Superintendent of Post Offices, Faizabad.

.... Respondents.

By Advocate: Sri S.P. Singh.

ORDER (Dictated in open Court)

By Hon'ble Mr. Justice Alok Kumar Singh, Member (J)

In the background of the previous order dated 21.4.2011, Sri Shailesh Tiwari, Learned counsel for applicant fairly conceded that compliance has been made.

2. In view of the above this C.C.P. is dismissed with full and final satisfaction. Notices stands discharged.


(S.P. Singh)

Member (A)


(Justice Alok Kumar Singh) 23.5.11
Member (J)

~~copy of order~~ Amit/-
dictated 23-5-11
Received 24-5-11